

IN THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH


In the matter of
M/s.Monarch Laboratories Ltd., and 6 Other Companies (In Liqn)

NOTICE INVITING SEALED TENDERS-CUM-NEGOTIATIONS

Offers are invited in sealed covers to reach the undersigned on or before **10.10.2017 upto 5.00 P.M.** for sale of movable assets of the various companies in liquidation *situated at Dilshad Plaza, Sultan Bazar, Koti, Hyderabad and 1st Floor, Corporate Bhawan, Bandlaguda (Nagole), Tattiannaram Village, Hayath Nagar Mandal, Ranga Reddy District. The Minimum Upset Price for the same is Rs.18,490/- and EMD is Rs. 2,000/-.*

Parties interested in offering over and above the said upset price are requested to give their offer in sealed covers along with requisite EMD drawn on any Nationalized Bank or Scheduled Bank on or before the said date to the undersigned. Inspection of the movables can be had on 09.10.2017. Terms and conditions can be had from the office of the Official Liquidator on payment of Rs.200/- before 10.10.2017. The offers so received will be opened in the presence of the participants on 11.10.2017 at 11.00 A.M in the chambers of the Official Liquidator/ High Court of Judicature at Hyderabad, for the state of Telangana and the state of Andhra Pradesh, Inter-se bidding will be conducted after opening the tenders.

Dated this 22nd day of September, 2017.



(V.ELANGO VAN)
OFFICIAL LIQUIDATOR
HIGH COURT OF JUDICIATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND
THE STATE OF ANDHRA PRADESH
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